

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

MONNET POWER COMPANY LIMITED (IN LIQUIDATION)
Liquidation Commencement date : October 23, 2019
List of Operational Creditors (Government Dues)

S.No	Category of Stakeholder	Claim Identification Number	Details of claims received		Details of claims admitted				Amount of contingent claims	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
			Date of receipt	Amount	Amount of claim admitted	Nature of claim admitted	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	The Deputy Commissioner, Paradeep Custom Division	MPCL_GD_1	24-Jun-20	184,334,405	177,629,096	Government Dues	10,000,000	No	0.21%		6,705,310	-	Bank Guarantee of INR 1 Crore issued in favor of the authority. The same is secured against the fixed deposit of INR 1 Crore.
				184,334,405	177,629,096						6,705,310		